

**REPORTS OF THE COMMITTEE ON PRIVATE
MEMBERS' BILLS AND RESOLUTIONS**

EIGHTH SESSION—SECOND LOK SABHA

Forty Ninth Report



LOK SABHA SECRETARIAT

NEW DELHI

September, 1959

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**COMMITTEE ON PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

***FORTY-NINTH REPORT**

(SECOND LOK SABHA)

On behalf of the Committee on Private Members' Bills and Resolutions, I, having been authorised by the Committee, present on their behalf, this their Forty-ninth Report.

2. The Committee met on the 31st August, 1959 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 4th September, 1959.

3. The Members whose resolutions had been included in the List of Business for the 4th September, 1959 had been invited to present their views on the resolutions before the Committee. Sarvashri Hem Raj, Prakash Vir Shastri and Inder J. Malhotra attended the sitting.

4. The Committee, after hearing the members and considering all aspects with respect to each resolution, recommend the following time-table:—

- | | |
|---------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| (1) Resolution regarding Reference of Tibet issue to the U.N.O. | Out of total time of 2 hours allotted to this Resolution, 28 minutes were taken up on the 21st August, 1959. The balance of 1 hour and 32 minutes would be available on the 4th September, 1959. |
| (2) Resolution regarding Session of Lok Sabha at Hyderabad or Bangalore. | 2½ hours. |
| (3) Resolution regarding Reservation of seats in Legislatures for Scheduled Castes and Scheduled Tribes | 2 hours and 29 minutes. |
| (4) Resolution regarding Legislation to ban the use of religious places for political purposes | 2 hours. |

*The following motion was moved by Sardar Amar Singh Saigal and was adopted by the House on the 4th September, 1959:—

“That this House agree with the Forty-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 2nd September, 1959.”

[L.S. Deb., dated the 4th September, 1959.]

- (5) Resolution regarding Change in
Financial Year 1½ hours.
- (6) Resolution regarding Nationalisa-
tion of Coal Mines 2 hours.
- ✓(7) Resolution regarding Committee
to evaluate the progress of Agricul-
tural Research Programme 2 hours.

NEW DELHI;

AMAR SINGH SAIGAL.

The 1st September, 1959.

Bhadra 10, 1881 (Saka).